

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

Transferred Application No.35/87.

Shri K.G. Rajan,
r/at RB-II Type Railway Quarters,
Block No.2, Room No.45,
Ganesh Hall,
Solapur.

... Applicant

v/s

Union of India, through
The General Manager,
Central Railway,
BOMBAY VT.

... Respondent



Coram: Hon'ble Member (A) J.G. Rajadhyaksh

Hon'ble Member (J) M.B. Mujumdar

TRIBUNAL'S ORDER:

Date: 9-7-1987

The applicant and his Advocate are duly served with the notices. But none of them is present today.

Hence we dismiss the application i.e. the suit for default of the applicant, with no order as to costs.

Prepared by: *[Signature]*

True copy

Compared by: *[Signature]*

True copy

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH,
NEW BOMBAY 400 614

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Prepared by: *Abd*
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Compared by: *Shiv*
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